

the Week were rendered following special facilities.

1. Special welcome at the Palam Airport was arranged by the Department of Tourism.
2. The Mayor of Delhi held a reception on 19th March, 1967 for tourists in Delhi on that day.
3. An International Tourist Evening was hosted by the India International Centre when a large number of tourists were invited to meet the members of the Centre in pursuance of "person-to-person" contact scheme.
4. Film shows of documentary and travel films were held at various hotels for the benefit of foreign tourists staying in those hotels.
5. Special Cultural Evenings were organised to celebrate the International Tourist Week.
6. Lok Kala Manch, a voluntary organisation participated in the Week by Celebrating Tourist Holi Mela at Parade Grounds. This was largely attended by tourists.
7. Central Cottage Industries Emporium, Handloom House, and other approved shopkeepers organised special sales, giving 10 per cent concessions to foreign tourists.

These facilities were in addition to the special concessions, such as abolition of visa fee, on-the-spot issuance of visa by the Indian Embassies abroad, extension of period of validity of Temporary Landing Permits from 72 hours to 7 days and further liberalisations of Tourist Baggage Rules, which the Government of India have announced as part of the International Tourist Year.

(b) The expenditure incurred on the celebration connected with the Tourist Week in March, 1967 was

approximately Rs. 17,000. No figures are available of the foreign exchange earned by the Government during the Tourist Week, as these are estimated for the whole year at the end of the calendar year.

(c) The expenditure was incurred on the following items:—

1. International Tourist Poster Exhibition.
3. Production of publicity material connected with the Week.
3. Arranging of the inaugural function at Vigyan Bhavan.
4. Purchase of garlands for welcoming tourists at the airport.
5. Photographic publicity abroad.

Supply of Foodgrains by Surplus States to deficit States

800. Shri B. S. Sharma:
Shri Onkar Lal Berwa:
Shri Swell:
Shri E. K. Birla:
Dr. Karni Singh:
Shri Kikar Singh:
Shri Kojai Birua:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that certain States which are surplus in foodgrains have refused to provide foodgrains to the deficit States;

(b) if so, the names of those States; and

(c) whether Government have taken up the matter with those States to procure the surplus foodgrains for the deficit States?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Ghinde): (a) No, Sir.

(b) and (c). Do not arise.